

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice Arup Kumar Goswami as Chief Justice in Sikkim High Court.

Office of the Chief Justice of the Sikkim High Court would be falling vacant shortly, consequent upon retirement of Mr. Justice V.K. Bist, Chief Justice of that High Court. Therefore, appointment to that office is required to be made.

Mr. Justice Arup Kumar Goswami is the senior-most Judge from Gauhati High Court and has been functioning there since his elevation. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice Arup Kumar Goswami is suitable in all respects for being appointed as Chief Justice of the Sikkim High Court. The Collegium resolves to recommend accordingly.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi,
August 28, 2019.